


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/16	TP 212/17	Hearing	391 / 394	Elmeasure (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	S. Vivekananda for VGB Associates 9845428653	for Petitioner	

ORDER

Counsel for petitioner is present. He is directed to file synopsis along with the authorities to whom notices to be issued under Sec 230 Clause 5 Companies Act 2013. List it on 13/09/17.


MEMBER(J)


MEMBER(T)